Rehabilitation of slum dwellers of Maharashtra

†969. SHRI RAMDAS ATHAWALE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Central Government has received any requests from State Government of Maharashtra about rehabilitation policy for slum dwellers on Central Government lands, if so, details thereof as on date; and
- (b) the present status of this proposal, and the time by when this proposal is likely to be finalized and reasons for delay therein?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) The Government of Maharashtra had requested the Government of India to evolve a common policy for rehabilitation of slums on the land owned by the Union Government and its public undertakings.

The Government of India under Rajiv Awas Yojana (RAY) provides financial support for redevelopment/rehabilitation of slums on lands of Central Government/Central Government Undertakings/Autonomous Bodies created under Act of Parliament. However, till date no project has been received either from the Government of Maharashtra or agencies/authorities owning land.

Implementation of RAY

970. DR. R. LAKSHMANAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the process of selection of cities across the country for the implementation of Rajiv Awas Yojana (RAY) by the State Government in consultation with Central Government has been initiated, if so, the details thereof; and
 - (b) if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) Yes, Sir. As on date 228 cities have been included under RAY.

(b) Question does not arise.

[†]Original notice of the question was received in Hindi.